

year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Bank.

[Placed in Library. See No. L.T. 5841/17/21]

SHRI JAIRAM RAMESH: His name is not here. ...*(Interruptions)*...

MR. CHAIRMAN: Whatever name I have approved, I am calling it. ...*(Interruptions)*..

**I. Reports of CCPD, New Delhi for various years and related papers**

**II. Report and Accounts (2015-16) of NCBC, New Delhi and related papers**

**III. Reports and Accounts of various organisations for various years and related papers**

**IV. MoU between the Government of India and ALIMCO, Kanpur, Uttar Pradesh**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY) : Sir, I lay on the Table:-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 78 of the Persons with Disabilities Act, 2016:—

(i) (a) Annual Report of the Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi, for the year 2015-16.

(b) Explanatory Memorandum on the above Report.

(ii) (a) Annual Report of the Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi, for the year 2016-17.

(b) Explanatory Memorandum on the above Report.

(iii) (a) Annual Report of the Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi, for the year 2017-18.

(b) Explanatory Memorandum on the above Report.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) to (iii), See No. L.T. 5848/17/21]

II. (1) A copy each (in English and Hindi) of the following papers, under Section 15 of the National Commission for Backward Classes Act, 1993:—

- (a) Annual Report and Accounts of the National Commission for Backward Classes (NCBC), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Memorandum of action taken on the Annual Report of the National Commission for Backward Classes, for the year 2015-16.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 5842/17/21]

III. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Gram Bharti Mahila Mandal, Madhya Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Mandal.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5851/17/21]

- (ii) (a) Annual Report and Accounts of the NIC Institute of Technology, West Bengal, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5855/17/21]

- (iii) (a) Annual Report and Accounts of the Manindranath Banerjee Memorial Society, West Bengal for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5853/17/21]